Nature of Case - B.A(8352/2020)

Kartik karmakar Vs. State of Jharkhand.

Advocate – Rohit Agarwal

## DEFECTS : -

9(i) P.form is without signature.

(ii) Fairly legible copy or duly certified to be true t/c of pg 14 may be filed.

- (iii) Duly certified to be true t/c of pg 9,10,12,13 may be filed.
- (iv) Pagination may be done in I.D